

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3111  
ANSWERED ON:11.12.2014  
SUPPLY OF COAL  
Sathyabama Smt. V.

**Will the Minister of COAL be pleased to state:**

- (a) the supply of coal to private power units in the country during the last three years and the current year, company-wise;
- (b) whether the Government has earned revenue due to such supply of coal during the said period; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE (I/C) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a): As per extant policy/directives of Government, coal is supplied to Power Utility sector under Fuel Supply Agreement (FSA) and occasionally through short-term Memorandum of Understanding (MOU) under best-effort basis. Thermal Power Plant (TPP)-wise details of coal despatch against FSA/MOU commitment from Coal India Limited (CIL) sources during the last three years and current year up to October, 2014 in respect of private sector power stations is furnished in the Annexure.

(b)&(c): Government does not earn revenue from supply of coal. Coal is supplied, and revenue is earned by Coal India Limited and its subsidiaries, and SCCL (Singareni Collieries Company Ltd.). Presently, irrespective of public sector or private sector, coal supplied under FSA/MOU is at prices notified by CIL.